

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-73-2020  
IN  
LD-VC-CW-54-2020**

Goa Tourism Development Corporation .... Petitioner  
Versus  
Roshan Methias & Others .... Respondents

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Mr. Shivan Desai, Advocate for the Petitioner.  
Mr. Devidas Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 1, 2, 6, 8 and 9.  
Mr. Raviraj Chodankar, Standing Counsel for Respondent No. 5.  
Mr. Pankaj Vernekar, Advocate for Respondent No. 7.  
Ms. Kalpa Govekar, Advocate holding for Mr. A.D. Bhobe, Advocate for Respondent No. 12.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 31<sup>st</sup> July, 2020**

P.C.

This matter is adjourned to 04.08.2020. The petitioner is granted liberty to file additional pleadings, but, copies of the same to be furnished to the opposite parties latest by 02.08.2020.

**M.S. JAWALKAR, J.****M.S. SONAK, J.**

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